

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.12.2023

COURT OF REGISTRAR

(VIRTUAL MODE)

11:30 A.M.

Click here to join VC:

<https://nclatvc.webex.com/meet/registrar-court>

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5913 of 2023 in Comp. App. (AT) (Ins.) No. __ of 2023	Assistant Commissioner Vs. Darshan Bharatbhai Patel	Beriwal
2.	I.A. No. 5909 of 2023 in I.A. No. ____ of 2023 in Comp. App. (AT) (Ins.) No. 869 of 2023	Pawan Kumar Jain Vs. State Bank of India	Avesh Chaudhary

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order
-sd/-
Assistant Registrar